

1964, agreed without any amendment to the Kerala State Legislature (Delegation of Powers) Bill, 1964, which was passed by the Lok Sabha at its sitting held on the 24th September, 1964."

#### PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I lay on the Table the following two Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 1st October, 1964:—

- (1) The High Court Judges (Conditions of Service) Amendment Bill, 1964; and
- (2) The Legal Tender (Inscribed Notes) Bill, 1964.

13.17 hrs.

#### LEAVE OF ABSENCE FROM SITTINGS OF THE HOUSE

**Mr. Speaker:** The Committee on Absence of Members from the Sittings of the House in their Tenth Report have recommended that leave of absence be granted to the following six Members for the periods indicated in the Report:—

1. Shri Motilal Kundanmal Firodia
2. Shri R. Kanakasabai
3. Shri Muzaffar Husain
4. Chaudhury Brahm Prakash
5. Shri Priya Gupta, and
6. Shri Maheswar Naik.

The Committee have also recommended that the absence of Shri B. P. Maurya for the period indicated in the Report may be condoned.

I take it that the House agrees with the recommendations of the Committee.

1324 (A) LSD—6.

**Some Hon. Members:** Yes.

**Mr. Speaker:** The Members will be informed accordingly.

**The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas):** With your permission, I would like to make a short statement. It is in connection with an assurance given.

**Mr. Speaker:** Shri Bhakt Darshan may first make his statement.

#### CORRECTION OF ANSWER TO STARRED QUESTION NO. 1328, DATED 6-5-1964

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** While replying to a supplementary question asked by Shri Indrajit Gupta, the Deputy Minister of Education stated as below:—

"The hon'ble Member may be correct in his estimate; but, as far as I know, these camps are restricted only to foreign students. That is a fact."

The correct position is that Indian Council for Cultural Relations takes care to see that some Indian students are also admitted to our Summer Camp; so that there is no segregation of foreign students and the Indian and foreign students come to know each other better.

#### STATEMENT RE DEATH OF SCHOOL CHILDREN IN ANDHRA PRADESH

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** On behalf of Shri M. C. Chagla, I make the following statement:

After the Education Minister made his last statement on this tragic incident before this House, Government have received from the Andhra Pra-